

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 126 of 2011 & IA 204 of 2011

Dated : 19th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

M/s. Vemagiri Power Generation Ltd. Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Aman Abhinav

ORDER

Mr. Aman Abhinav, the learned counsel for the Appellant seeks permission of this court to withdraw the Appeal as he has been instructed to withdraw the Appeal.

Though the matter is heard in part, we allow the learned counsel for the Appellant to withdraw the Appeal. Accordingly, the Appeal is dismissed as withdrawn.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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